

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-09-2024 AT 10:30 AM**

CP(IB) No. 101/9/HDB/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Sanjay Chemicals India Pvt Ltd.

...Operational Creditor

AND

M/s. Vivin Drugs & Pharamaceauticals Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel for Operational Creditor present physically.

Learned Counsel Ms G Sumathi, for Corporate Debtor present physically.

It is represented that counter has been filed in terms of the directions of this Tribunal. Pleadings stands completed.

For hearing, call on 02.12.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)